

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.08.2022 (FRIDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|---|
| 1. | Competition App. (AT) No. 29 of 2022 & I.A. No. 2096 of 2022 (With Defects) | Manish Sharma Vs. Competition Commission of India & Anr. | Manish Tiwari | |
| 2. | Competition App. (AT) No. 32 of 2022 | Delicasy Continental Pvt Ltd. Vs. Competition Commission of India | Mahesh Agarwal | Shama Nargis Vaibhav Gaggar Sharmistha Ghosh Kokila Kumar |
| 3. | Competition App. (AT) No. 34 of 2022 | Toyfort Vs. Competition Commission of India | Shlok Chandra | Sharmistha Ghosh Aditi Sinha Kokila Kumar |
| 4. | Contempt Case (AT) No. 10 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017 | Juggilal Kamalapat Jute Mills Company Ltd. Vs. J K Cotton Spinning and weaving Mill Co. Ltd. & Ors. | C.S. Chauhan | Sameer Jain Himesh Thakur Ankita Shankar-R1 P K Bhalla Ashok Kr. Jain-R6s |
| 5. | Contempt Case (AT) No. 12 of 2022 in Comp. App (AT) (Ins) No. 82 of 2017 | JK Jute Mill Mazdoor Morcha Vs. Juggilal Kamalapat Jute Mills Company Ltd. & Ors. | Bhaskar Aditya | CS Chaunhan-R1 Sameer Jain Himesh Thakur Tanya Mittal-R2 & R3 Ashok Jain |

For Admission (After Notice)

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| 6. | Comp. App. (AT) No. 205 of 2020 & I.A. No. 2428 of 2021 | Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors. | Gaurav Rana | S.K. Jain-R1-2 Hrishikesh Chitale V.K. Singh-R1 to R6 Yahya Batatawala-R1 & R2 |
| 7. | Comp. App. (AT) No. 65 of 2022 | Venus Petrochemicals (Bombay) Pvt. Ltd. & Ors. Vs. Sunil M. Thakkar & Ors. | Aaditya Pande | Gaurav H Sethi Anmol Joshi-R1 & R2 |

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| 8. | Comp. App. (AT) No. 70 of 2022 | Anjali Bhardwaj Vs. Office of Registrar of Companies & Ors. | Manisha Chaudhary | |
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For Hearing

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| 9. | Comp. App. (AT) (Ins) No. 102-104 of 2021 | Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors. | Shiv Kr. Suri | Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3 |
| 10. | Comp. App. (AT) (Ins) No. 184 of 2021 | Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. With | Rajesh Kumar | Rahul Kumar-R1 |
| 11. | Comp. App. (AT) (Ins) No. 207 of 2021 | India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr. With | Rajesh Kumar | Rahul Kumar-R1 Swati Khanna |
| 12. | Comp. App. (AT) (Ins) No. 226 of 2021 | Prakash Asphalting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr. | Monish Panda | Rajesh Gautam-R1 & R2 |
| 13. | Comp. App. (AT) (Ins) No. 253 of 2021 | Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr. | Pratap Singh Ahluwallia | Vaijayant Paliwal Moulshree Shukla Misha |
| 14. | Comp. App. (AT) (Ins) No. 687 of 2021 | IDBI Bank Ltd. Vs. Praveen Bansal & Anr. | Praful Jindal | Adya Singh-R1 |
| 15. | Comp. App. (AT) (Ins) No. 799 of 2021 | Regional Provident Fund Commissioner Vs. Shekhar Resorts Ltd. & Ors. | Rajesh Kumar | Abhishek Anand-R1 |
| 16. | Competition App. (AT) No. 51 of 2019 | National Consumers Co-operative Federation of India Lrtd. Vs. New Town Electric Supply Company Ltd. & Ors. | Ankit Kohli | Sujoy Mondal-R1,2 |

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| 17. | Compensation Application (AT) No. 01 of 2019 in Competition. App. (AT) No. 79-81 of 2012 | Food Corporation of India. Vs. Excel Crop Care Ltd. & Ors. | G.R. Bhatia | Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3 |
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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar